

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CA)-362(PB)/2017
BIFR 414/2012

IN THE MATTER OF:

Kothari Fermentation & Biochem Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section

Order delivered on 06.02.2018

Coram:

VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the I. T. Deptt.

:- Mr. Zoheb Hossain, Advocate
Mr. Piyush Goyal, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 12th March 2018.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



R. VARADHARAJAN)
MEMBER (JUDICIAL)

Deepak Kumar
06.02.2018